

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 943**

**TO BE ANSWERED ON THE 22ND NOVEMBER, 2016/AGRAHAYANA 1, 1938
(SAKA)**

DOMESTIC VIOLENCE

943. SHRI RAJAN VICHARE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cases of domestic violence are on the rise in the country;

(b) if so, the details thereof indicating the total number of such cases reported, guilty arrested, convicted and action taken against them, separately during each of the last three years and the current year, Statewise; and

(c) the steps being taken to make the existing laws more stringent and effective along with the other measures taken to stop such cases in future?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): As per information provided by the National Crime Records Bureau (NCRB), a total of 1,18,866, 1,22,877 and 1,13,403 cases were reported under cruelty by husband or his relatives (Section 498A IPC) during 2013, 2014 and 2015 respectively. A total of 426 and 461 cases were reported under Protection of Women from Domestic Violence Act,

2005 during 2014 and 2015 respectively. State/UT-wise cases reported, cases chargesheeted, cases convicted, persons arrested, persons chargesheeted and persons convicted under cruelty by husband or his relatives(section 498A IPC) during 2013-2015 is enclosed at Annexure-I. Similarly, State/UT-wise cases reported, cases chargesheeted, cases convicted, persons arrested, persons chargesheeted and persons convicted under the Protection of Women from Domestic Violence Act, 2005 during 2014 – 2015 is enclosed at Annexure-II.

(c): Amendments in the criminal justice system is an ongoing and continuous process.

As per the seventh schedule to the Constitution of India `Police` and `Public Order` are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/ Union Territory Administrations.

Advisory in this regard has also been issued on 4th September, 2009, which is also available on www.mha.nic.in.

State/UT wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV)
under Cruelty by Husband or his Relatives (section 498A IPC) During 2013-2015

SL	State/UT	2013						2014						2015					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	15084	12201	782	22265	20845	1487	6362	5646	228	9270	8864	464	6121	5254	240	8984	8375	756
2	Arunachal Pradesh	29	20	5	32	20	3	42	30	0	44	31	0	66	54	0	70	61	0
3	Assam	8636	5116	142	7806	5277	168	9626	5946	159	12960	7386	168	11225	6444	231	10404	6485	263
4	Bihar	4533	3383	194	7923	8474	425	4672	3243	109	5997	5346	232	3792	2860	67	5396	4438	143
5	Chhattisgarh	1181	1158	142	2892	2845	490	964	968	225	2531	2631	484	620	628	265	1592	1700	530
6	Goa	40	25	0	84	67	0	35	29	1	38	64	1	19	23	1	14	33	1
7	Gujarat	7812	7690	79	24611	24494	284	5991	6055	76	19209	19441	236	4133	3989	46	12982	12774	120
8	Haryana	3617	2647	285	4803	5150	535	3478	2288	89	4205	3931	182	3525	2190	133	3628	3573	239
9	Himachal Pradesh	328	279	7	765	752	14	325	282	6	679	692	13	226	188	4	517	504	27
10	Jammu & Kashmir	428	339	4	898	894	4	467	385	5	985	994	8	400	357	5	982	958	15
11	Jharkhand	2084	1366	219	3020	2395	359	1462	1091	138	1755	1682	243	1654	1221	202	1424	2006	283
12	Karnataka	3276	3053	85	5771	5851	179	3025	2610	70	5523	5258	276	2732	2276	41	4770	4779	91
13	Kerala	4820	4393	173	6330	6279	268	4919	4458	132	6818	6642	165	3668	3342	149	4998	5180	185
14	Madhya Pradesh	4988	4929	907	13127	13140	2275	6451	6439	1039	15860	15830	2702	5281	5269	785	13317	13387	2270
15	Maharashtra	8542	7453	142	31492	29673	498	7696	7515	113	24741	25732	344	7640	6622	197	20129	19641	762
16	Manipur	29	2	0	18	2	0	41	5	0	18	5	0	39	10	2	22	10	2
17	Meghalaya	23	13	0	25	15	0	42	32	0	31	32	0	44	26	0	29	26	0
18	Mizoram	5	8	3	5	5	3	8	6	4	11	9	4	9	9	3	9	9	4
19	Nagaland	4	1	1	6	1	1	3	4	2	3	4	2	4	3	2	4	4	2
20	Odisha	2792	2331	78	4673	4663	164	3114	2971	99	6523	6364	211	3605	3421	57	5051	4703	171
21	Punjab	1741	977	156	2785	1782	432	1681	958	102	2720	2116	277	1583	1229	140	2410	2386	478
22	Rajasthan	15094	7721	1665	10944	10940	2375	15905	8739	1811	11583	11498	3006	14383	7732	1681	9590	9727	2341
23	Sikkim	5	3	5	5	7	7	5	4	4	6	4	4	2	0	0	2	0	0
24	Tamil Nadu	2471	1853	235	4475	3890	540	2103	1619	180	3292	3150	403	1900	1423	138	3634	2568	368
25	Telangana							6369	5292	158	9604	8721	220	7329	6897	165	10082	11623	426
26	Tripura	827	785	74	1491	1155	93	702	633	49	1117	1385	54	501	423	36	575	576	37
27	Uttar Pradesh	8781	5609	1572	42676	24790	6237	10471	6126	1376	46755	25990	6139	8660	6205	1541	41802	30949	6708
28	Uttarakhand	435	321	75	491	482	246	301	227	48	472	424	266	407	288	111	634	619	238
29	West Bengal	18116	18415	82	21400	20194	101	23278	22463	45	32174	31409	56	20163	20868	215	22508	22688	244
	TOTAL STATE(S)	115721	92091	7112	220813	194082	17188	119538	96064	6268	224924	195635	16160	109731	89251	6457	185559	169782	16704
30	A & N Islands	9	9	1	10	9	3	14	8	0	8	8	0	14	7	1	16	18	1
31	Chandigarh	92	55	8	112	91	13	141	62	11	130	110	20	126	91	4	192	199	7
32	D&N Haveli	1	0	0	0	0	0	6	2	0	5	5	0	2	3	0	15	11	0
33	Daman & Diu	2	3	0	3	5	0	1	1	0	0	1	0	3	1	0	2	1	0
34	Delhi UT	3033	1218	137	1137	1083	338	3173	940	146	577	1023	180	3521	1615	96	1266	1591	144
35	Lakshadweep	0	1	0	0	1	0	0	0	0	0	0	0	2	0	1	1	0	1
36	Puducherry	8	9	0	16	12	0	4	4	0	4	4	0	4	3	0	16	3	0
	TOTAL UT(S)	3145	1295	146	1278	1201	354	3339	1017	157	724	1151	200	3672	1720	102	1508	1823	153
	TOTAL (ALL INDIA)	118866	93386	7258	222091	195283	17542	122877	97081	6425	225648	196786	16360	113403	90971	6559	187067	171605	16857

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

State/UT wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under the Protection of Women from Domestic Violence Act, 2005 During 2014-2015

SL	State/UT	2014						2015					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	1	1	0	1	1	0	0	0	0	0	0	0
4	Bihar	112	52	2	123	65	3	161	149	3	215	182	5
5	Chhattisgarh	0	0	0	0	0	0	2	2	0	2	2	0
6	Goa	2	1	0	1	1	0	0	0	0	0	0	0
7	Gujarat	2	2	0	2	2	0	2	2	0	2	2	0
8	Haryana	4	5	0	3	8	0	11	10	0	22	11	0
9	Himachal Pradesh	5	4	0	5	4	0	15	10	0	14	10	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	5	2	0	4	2	0	0	1	0	0	1	0
12	Karnataka	0	0	0	0	0	0	1	1	0	1	1	0
13	Kerala	140	106	2	116	115	2	132	122	6	124	129	7
14	Madhya Pradesh	53	51	2	59	59	5	91	93	9	100	100	9
15	Maharashtra	4	3	0	6	5	0	8	4	0	24	11	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0	0	0
21	Punjab	2	0	0	2	0	0	2	2	0	1	2	0
22	Rajasthan	17	11	0	16	16	0	14	11	2	19	19	2
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	4	3	0	4	3	0	4	1	0	2	2	0
25	Telangana	1	1	0	3	3	0	6	4	0	4	4	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	66	67	2	345	350	2	4	3	2	4	3	4
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	1	1	0	3	3	0	2	1	0	2	1	0
	TOTAL STATE(S)	419	310	8	693	637	12	455	416	22	536	480	27
30	A & N Islands	0	0	0	0	0	0	2	2	0	2	2	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	7	2	1	0	2	1	4	0	0	2	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	7	2	1	0	2	1	6	2	0	4	2	0
	TOTAL (ALL INDIA)	426	312	9	693	639	13	461	418	22	540	482	27

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

